

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:961
ANSWERED ON:30.07.2010
INCLUSION OF CASTES IN ST LIST
Chakravarty Smt. Bijoya

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government of India has received any recommendation from the Government of Orissa regarding inclusion of Konda/Reddy/Konda Reddy communities of Orissa in the Constitution (Scheduled Trib

(e) Order; and

(b) if so, the steps taken so far in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A. CHAUDHARY)

a). Yes, Madam. The Ministry of Tribal Affairs has received the proposal from the State Government of Orissa for inclusion of "Konda Reddy/Konda Reddi" in the list of Scheduled Tribes in Orissa.

b). The proposal has been processed in accordance with the modalities approved by the Government on 15/06/1999 for determining the claims for inclusion in, exclusion from and other modifications in the Orders specifying Scheduled Castes and Scheduled Tribes lists.